

DR. LAXMINARAYAN PANDEY (Mandsaur) : Sir, there are two units of Cement Corporation of India in my area. Out of these two units one was closed earlier and the other unit is also lying closed because it has not paid the power charges as a result of which power connection has been disconnected. It is all because of the carelessness of the management. There is total mismanagement. As a result of which the workers are not getting their salaries for the last two months. There is great discontentment among the workers. I would request the Government to provide funds to this unit so that it may get power connection and the workers payment could also be made and the discontentment among the workers could be removed. I would request the Industry Minister to take immediate action in this regard, so that the situation could be averted from becoming explosive there.

SHRI NITISH KUMAR (Barh) : Mr. Chairman, Sir, through you, I would like to draw the attention of the government towards Tal and Diyara areas, 1062 square Km. are of Tal have waterlogging problem for five or six months in a year as a result of which the farmers are able to cultivate only one crop on this land in a year. For the development of that area a Tal project was prepared at the time of Dr. K.L. Rao but due to the carelessness on the part of the Government this project could not be given practical shape. I would like to request the Government to include this Tal project in the 9th plan so that farmers may be able to get double crops in a year from that land. In view of the geographical situation of Tal and Diyara areas, special area status should be granted to these areas for proper development. Besides that punpun Murahar Dargha project as has been mentioned by Shri Ramashraya ji should also be include in 9th plan and the Central Government should allocate adequate fund for the implementation this project.

SHRI CHAMAN LAL GUPTA (Udhampur) : Mr. Chairman, sir, there are about two hundred families in our Doda district whose members were killed by the terrorists. It was announced by the Government that atleast one member of such family would be provided Government job and Rs. one lakh ex-gratia payment would be made to the family. There are atleast two hundred families which have neither been paid ex-gratia payment nor Government job has been provided to any family member. In the same district, village defence committees were also constituted by the Government and it was assured that Rs. 1500 would be paid to each such committee. These committees have been doing excellent work for the last three years which could not be done even by the Army and CRPF. But no assistance is being given to them by the Government. I would like to request that Rs. 1500 should be paid to them

immediately. About four lakh migrants are living here and there in a pitiable condition. It was said that after the formation of the Government, they would be sent back to their native places but till now no such plan has been prepared by the Government. So, I would like to say that so long as they are not sent back, a grant of Rs. 3000 per family and free ration should be provided to them.

PROF. RASA SINGH RAWAT (Ajmer) : Mr. Chairman, sir, through you, I would like to draw the attention of the Government towards a very serious matter. Every year five lakh people of our country are dying of deadly disease like T.B. The number of its patients is also increasing every year. A survey was conducted by the Health department according to which 1.4 crore people are affected by this disease all over the country and because of this five lakh people are dying untimely death every year.

Sir, in Delhi alone, about two lakh persons are TB patients in Government hospitals and it was also estimated that every year 12 lakh people all over the country would get affected by TB. This number is likely to rise to 15 lakh. Sir, because of environmental pollution, industrial pollution AIDS and wide spread poverty in slum areas are the main reason of spreading this disease.

Sir, through you, I would like to request the Governments that the National T.B. Control Programme formulated in 1962 should be implemented effectively and necessary medicines and x-ray machines should be made available in hospitals so that proper care of people's health could be taken.

SHRI GIRDHARI LAL BHARGAVA (Jaipur) : Mr. Chairman, sir, there is a Sambhar Lake in Rajasthan from where salt is supplied to more than half of the population of our country. Earlier a foreign company was given a contract which is now going to end very soon. The Rajasthan Government was not receiving as much sale tax from it as it should have received. Therefore, the contract of this foreign company should be cancelled and it should be given to Rajasthan government. If it is done there will be problem of sale tax loss and the country would also get benefited. It is matter relating to salt and therefore, the Government should pay more attention on it.

[English]

SHRI ANANTH KUMAR (Bangalore South) : Respected Chairman, Sir, I am surprised and astonished that there was an informal committee on Almatti Dam height which has given its report. That informal committee which has given its report, was an unofficial one and was an